

GRADATION LIST OF CLASS II & III EMPLOYEES FOR THE YEAR 2019 OF GHAZIABAD JUDGESHIP UNDER RULE 404 OF G.R. (CIVIL) as on 01.01.2019.

SL. NO.	Name and address of the Official	Date of birth	Permanent post held by the Official	Acting appointment, if any	Date of entering in service	Date of promotion	Qualification of the official	Remarks
1	2	3	4	5	6	7	8	9

(GRADE OF Rs. 15600-39100) (Pay Band – Rs. 5400)

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(GRADE OF Rs. 9300-34800) (Pay Band – Rs. 4600)

1	Sri Rajendra Kr. Sharma-I G-51, Rajnagar, Sec.-23,Gzb	02.01.1959	Suits Clerk II ACJ(SD),Gzb 16.07.1992	A.O. D.J., Gzb (30.05.2014)	07.12.1978	30.05.2014	B.Com.	(L.J.U. NO. 11248)
2	Sri Umesh Kumar 105, Kaila Walan, Ghaziabad	10.02.1960	Misc. Clerk III ACJ(SD), Gzb 16.07.1992	A.O. Family Court, Gzb (30.05.2014)	02.03.1979	30.05.2014	Intermediate	(L.J.U. NO. 12021)

(GRADE OF Rs. 9300-34800) (Pay Band- Rs. 4200)

3	Sri Sunil Dutt Vill. Dundahera, Gzb	15.03.1961	Ahalmad-II, C.J.M. Ghaziabad 16.07.1992	Central Nazir, D.J. Court, Gzb (28.05.2012)	03.09.1979	01.11.2003	B.Sc., LL.B.	(L.J.U. NO. 12026)
4	Sri Bhushan Vill. Basant Pur, Sainthali, Muradnagar, Ghaziabad	15.01.1959	Ahalmad-I I A.C.J.M., Ghaziabad 16.07.1992	M/R ADJ- 12 (01.06.2017)	03.09.1979	05.04.2007	B.A.	(L.J.U. NO. 12030)
5	Sri Karan Pal Singh B-11, Shastri Nagar, Gzb	01.07.1961	Misc. Clerk C.J. (JD), Gzb 16.07.1992	M/R ADJ- 11 (22.08.2015)	24.02.1980	13.09.2007	B.A.	(L.J.U. NO. 16041)
6	Sri Pramod Kumar Sharma 94, Bhonjha,Patel Nagar,Gzb	15.12.1959	Deputy Nazir Ghaziabad 16.07.1992	M/R ADJ- 02 (26.04.2018)	14.03.1980	13.09.2007	B.Com.	(L.J.U. NO. 11838)
7	Sri Raghubar Dayal Verma Vill.	14.01.1959	Ahalmad- I, J.M	Reader- ADJ- 15	23.02.1978/	19.07.2008	Intermediate	(L.J.U. NO. 12011)

	Churyala, Gzb.		Ghaziabad 16.07.1992	(03.07.2017)	23.05.1980			
8	Sri Shyam Sunder Mathur Bonjha, G.T. Road, Gzb	15.01.1960	Assis. Nazir 16.07.1992	Munsarim, Civil Judge (JD), Gzb (31.05.2014)	23.08.1980	03.09.2010	B.A.	(L.J.U. NO. 13285)
9	Smt. Anjana Sharma 6, Gandhi Nagar, Ghaziabad	15.03.1960	Suits Clerk ADJ- I 16.07.1992	M/R Spl. Judge (CBI), Court No 2, Gzb (29.04.2015)	02.12.1980	03.09.2010	B.A.	(L.J.U. NO. 12201)
10	Sri Yogesh Kumar Vill. Nizampur, Ghaziabad	05.07.1959	Copyist-I CJ(JD), Gzb 16.07.1992	Reader ACJM- 7 (24.03.2017)	01.08.1978	27.11.2014	High School	(L.J.U. NO. 14575)
11	Sri Surendra Kumar Sharma Vill. Dundahera, Ghaziabad	01.07.1961	Criminal Copyist 16.07.1992	R.K (CrI) (31.03.2015) Dept. Deputy Nazir (31.07.2017)	16.03.1988	27.11.2014	B.A., LL.B.	(L.J.U. NO. 16045)
12	Sri Bijendra Kumar Kashyap Vill & Post Galand, Gzb	01.01.1962	Paid App. DJ 16.07.1992	M/R, ACJ (SD)- 4, Dept. Ahalmad, CJM (15.04.2015)	16.03.1988	27.11.2014	Intermediate	(L.J.U. NO. 16049)
13	Sri Arun Kumar, 95-Laxmi Ngr,Suraj Kund Rd, Meerut	08.05.1962	Copyist II ADJ, Gzb 01.06.1995	Munsarim, ADJ- 15, Dept. Amin City (22.08.2015)	16.03.1988	06.04.2015	B.Com.	(L.J.U. NO. 17605)
14	Sri Jai Veer Singh Nagla Feroz Mohanpur, Gzb	10.01.1960	Copyist, Spl.Judge (EAct) Gzb 01.06.1995	Reader, Spl. Judge CBI- III (26.04.2018)	14.02.1989	06.04.2015	B.A.	(L.J.U. NO. 17602)
15	Sri Humayun Raza 347, Railway Colony Ghaziabad	01.07.1961	Copyist II A.C.J.(SD) Ghaziabad 01.06.1995	M/R Spl. Judge (CBI)-1 Gzb (03.10.2015)	10.02.1989	06.04.2015	B.A.	(L.J.U. NO. 17794)
16	Sri Mahesh Kr. Daksh 6/561, Race Course Colony Bulandshahar	16.02.1966	Extra Clerk I A.C.J.M. Ghaziabad 01.06.1995	Reader, ADJ - 13 (19.02.2018)	18.02.1989	06.04.2015	M.Com, LL.B.	(L.J.U. NO. 17603)
17	Sri Brahma Dev Tiwari V-Godhpur,PO Machilishahr C-222,	15.07.1961	Ahalmad- II, ACJM- III Gzb	M/R, ADJ- 6 (03.10.2015)	15.12.1989	06.04.2015	Intermediate	(L.J.U. NO. 17755)

	Vijay Nagar, Gzb		01.06.1995					
18	Sri Sanjay Kaushik 205, Jatwara, Ghaziabad	06.04.1968	M/R CJM, Gzb 31.01.2004	M/R, CBI (Anticorr) (13.05.2016)	15.12.1989	06.04.2015	M.Com., LL.B.	(L.J.U. NO. 18841)
19	Sri Shripal Singh 347, Sain Colony Ghaziabad	04.08.1965	Extra Clerk VI A.D.J. Ghaziabad	M/R, A.D.J.- VIII (12.04.2016)	10.02.1989	06.04.2015	Intermediate	(L.J.U. NO. 17804)
20	Sri Sunil Kumar Sharma Sarai Gusain, Bulandshahr	30.03.1968	M/R, ADJ-2 Ghaziabad. 31.01.2004	Munsarim, Civil Judge (SD) (03.10.2015)	16.12.1989	06.04.2015	Intermediate	(L.J.U. NO. 18843)
21	Sri Bijendra Kumar Saini V & P. MahalDaurala, Meerut	01.01.1960	Criminal Copyist 31.01.2004	Reader, ACJM- II (05.08.2015)	13.02.1989	06.04.2015	B.Sc.	(L.J.U. NO. 18261)
22	Sri Shyam Singh Village Shobhapur P.O. Muradnagar, Gzb	20.07.1966	M/R, ADJ-4 Ghaziabad 31.01.2004	M/R, ADJ- 9 (04.07.2015)	15.12.1989	06.04.2015	Intermediate	(L.J.U. NO. 18838)
23	Sri Daksh Kumar Kailash Nagar, Ghaziabad	09.07.1968	M/R ACJ(SD)-5, Gzb 31.01.2004	Munsarim, JSCC (04.07.2015) Dept. Reader- FTC- II (22.02.2016)	04.01.1990	06.04.2015	Intermediate	Transferred from Bulandshahr Judgeship on 20.09.1991 (L.J.U. NO. 18844)
24	Sri Sanjeev Kumar Gupta 44-A, Hardev Sahai Ghaziabad	14.06.1969	Criminal Copyist 31.01.2004	M/R ACJ(SD)- II (11.10.2013), Dep. Bill Section	01.01.1992	06.04.2015	B.A., L.L.B.	Appointed under dying in-harness rule in place of Sri Sri Krishan Gupta. (L.J.U. NO. 19826)
25	Sri Karan Singh-II 355, Daulatpura Ghaziabad	18.03.1961	Ex. Clerk, CJ(SD), Gzb 31.01.2004	M/R, ACJ (JD)- 1 (10.02.2016) Dept. Reader, ACJM- 6 (06.09.2016)	20.03.1991	13.07.2015	Intermediate	Transferred from Saharanpur Judgeship on 28.05.1992 (L.J.U. NO. 20035)
26	Sri Beer Singh Bansal K-149, Sector-9, Vijaynagar Ghaziabad	10.04.1973	Copyist ACJ(SD)-6, Gzb 31.01.2004	Reader, CJM (01.09.2017)	01.02.1993	21.08.2015	Intermediate	(L.J.U. NO. 19825)
27	Sri Manoj Kumar Bishnoi 309, Kailash Nagar, Ghaziabad	10.06.1971	Misc. Clerk, IV ACJ(SD), Gzb 31.01.2004	M/R, Spl Judge Sc/St, Act (01.06.2017)	21.04.1993	02.02.2016	Intermediate	(L.J.U. NO. 19822)
28	Sri Rakesh Kr. Verma-II 161, Maliwara, Ghaziabad	17.07.1974	Misc. Clerk, ACJ (SD)- II	Admin. Clerk (15.09.2014)	06.07.1993	02.02.2016	B.Com.	(L.J.U. NO. 20039)

			31.01.2004					
29	Sri Shailendra Kumar. 1/5696 Gali No. 18 Balvir Nagar, Shahdara, Delhi	22.10.1971	Criminal Copyist 31.01.2004	Munsarim, ADJ- 13 (02.02.2016) Dept. Protocol Officer (03.01.2009)	02.04.1991	02.02.2016	B.A.	Transferred from Muzaffar Nagar Judgeship on 01.07.1994. (L.J.U. NO. 19204)
30	Sri Satish Kumar Sharma 140/12, Govindpuri Modinagar, Ghaziabad	01.12.1972	Criminal Copyist 31.01.2004	M/R- ACJ (SD)- 6 (02.02.2016) Dept. Cashier (22.05.2014)	11.07.1994	02.02.2016	Intermediate	(L.J.U. NO. 20545)

(GRADE OF Rs. 5200-20200) (Pay Band – Rs. 2800)

31	Sri Ram Pal Basantpur, Saithli, P.O. Muradnagar, Gzb	21.12.1960	Copyist D.J., Gzb 16.07.1992	Appeal cum Misc. Clerk, JSCC	01.05.1991	08.06.1987	Intermediate	Under Suspension (L.J.U. NO. 13758)
32	Sri Maharaj Singh Vill. Ganauli, P.O. Siroli, Gzb	02.02.1961	Copyist ADJ), V 16.07.1992	ARK (Criminal) 05- 01-2018 Dep R.K (Civil) (01.10.2018)	21.05.1981(IV)/ 06.06.1987(III)	01.04.1990	High School	(L.J.U. NO. 15612)
33	Sri Rakesh Singh Vill. Baroda Sihari, P.O. Sapnawat, Ghaziabad	10.10.1962	Criminal Copyist 16.07.1992	Suits Clerk- Spl. Judge CBI- II (09.06.2014) Dep- M/R ADJ- 03 (19.02.2018)	16.03.1988	08.05.1990	Intermediate	(L.J.U. NO. 16044)
34	Sri Chaman Lal 95, Dina Garhi, Ghaziabad	05.06.1961	Criminal Copyist 16.07.1992	Sr. Assistant FTC- I (26.04.2018)	16.03.1988	01.06.1990	Intermediate	(L.J.U. NO. 16046)
35	Smt. Asha Rani, 12/503, Batra Colony, Sonipat, (Haryana)	01.01.1966	Criminal Copyist 16.07.1992	Reader- JSCC (07.11.2016)	13.12.1985	01.07.1991	B.A.	Transferred from Meerut Judgeship on 04.06.1988 (L.J.U. NO. 15039)
36	Sri Satyendra Kumar 582, Subhash Nagar, Meerut	05.02.1968	Criminal Copyist 16.07.1992	Amin Dehat (22.08.2015)	13.02.1989	05.09.1991	B.Sc.	(L.J.U. NO. 18263)
37	Sri Janardan Prasad Village Kata, P.O. Dadamandi Pauri-Garhwal	05.03.1963	Copyist IV A.D.J. Ghaziabad 01.06.1995	M/R A.C.J.M.(Rlys) Gzb (16.01.2004)	15.02.1989	01.07.1993	B.A.	(L.J.U. NO. 17787)
38	Sri Om Prakash Srivastava V & P Dalipur, Pratapgarh	30.06.1960	Copyist I ACJ(SD), Gzb	Appeal/ Misc. Clerk ADJ-15, Gzb	13.02.1989	02.01.1995	M.Com.	(L.J.U. NO. 17797)

			01.06.1995	(23.07.2014) Dept. M/R, ADJ- 05 (09.05.2017)				
39	Sri Mukesh Mishra 36, Atarsuiya, Allahabad	28.06.1963	Copyist V A.C.J.(SD)Gzb 01.06.1995	Suits Clerk, ADJ-V (04.07.2015)	15.02.1989	01.04.1995	Intermediate	(L.J.U. NO. 17790)
40	Sri Sushil Kumar Chaudhary III-H-196, Rakesh Marg, Ghaziabad	07.09.1964	Record Keeper (Civil) Gzb 31.01.2004	Suits Clerk, Spl. Judge Sc/St Act (01.06.2017)	18.12.1989	20.12.1997	Intermediate	(L.J.U. NO. 18842)
41	Sri Khajan Singh 167, Patel Nagar-III, Gzb	03.02.1963	M/R, ADJ-5 Ghaziabad 31.01.2004	Suits Clerk, ACJ(SD)-7 (09.12.2015) Dept. Reader, ACJM- 5 (20.12.2015)	02.02.1990	05.09.1998	B.A.	(L.J.U. NO. 18845)
42	Sri Chandra Kant Sharma H.N. 564, Daulatpura, G.T. Road, Ghaziabad	08.02.1973	Munsarim CJ(SD), Gzb 31.01.2004	Suits Clerk, ADJ- 12 (26.04.2018) Dept. Reader, ACJ (JD)- 3 (26.04.2018)	22.04.1991	05.09.1998	Intermediate	Appointed vide G.O. No. X/06.12.73 Niyukti (4) of his father Sri Puttu Lal (L.J.U. NO. 18837)
43	Sri Pradeep Dixit 18-B, Suarama Bagh, Allahabad	01.02.1963	M/R ACJ(JD)-3, Gzb 31.01.2004	Ahalmad A.C.J.M.(Rly), Gzb (17.12.2007)	01.06.1990	09.08.1999	Intermediate	(L.J.U. NO. 20929)
44	Sri Vinod Kumar Tickoo I-574, Govindpuram, Gzb	02.04.1968	Ahalmad-II, ACJM-2, Gzb 31.01.2004	Bills Clerk (12.09.2008)	01.02.1993	06.06.2001	B.Sc.	(L.J.U. NO. 19650)
45	Sri Tarun Kumar Singh 8, Moti Bagh, Delhi	01.01.1965	Ahalmad-I, ACJM-3, Gzb 31.01.2004	Session Clerk, ADJ- 14 (01.07.2018) Dept. M/R, Spl. Judge E.C. Act (01.07.2018)	01.02.1993	06.06.2001	B.A.	(L.J.U. NO. 19824)
46	Sri Laxman Prasad Vill- Phool Ka Purva, Amethi,	15.01.1967	Amin City 31.01.2004	Suits Clerk, ACJ(SD)- VI	21.01.1988 (IV) / 01.02.1993 (III)	06.06.2001	High School	(L.J.U. NO. 20038)

	District Sultanpur			(04.09.2014)				
47	Sri Navin Kumar Tyagi 548/1, Patel Nagar, Hapur Ghaziabad	15.08.1973	Amin Rural 31.01.2004	M/R ACJ (JD)- III (22.02.2016) Dept. Reader- ACJ (JD)/ FTC (30.06.2018)	07.07.1993	06.06.2001	Intermediate	(L.J.U. NO. 20397)
48	Sri Shiv Kumar Tyagi V & P Ganeshpur, Meerut	10.02.1966	Suits Clerk, ACJ(SD)-3, Gzb 31.01.2004	Suits Clerk, Spl. Judge E.C.Act (15.04.2015) Dept. Reader, ACJ(SD)- 1 (22.08.2017)	06.07.1993	06.06.2001	Intermediate	(L.J.U. NO. 20543)
49	Smt. Aruna Tyagi 356, Sain Colony, Railway Quarters, Ghaziabad	05.08.1968	Appeal Clerk D.J., Gzb 31.01.2004	Suits Clerk ADJ-02 (26.04.2018) Dept. Reader, Spl. JM (CBI) (26.04.2018)	21.12.1993	06.06.2001	B.A.	(L.J.U. NO. 20546)
50	Smt. Brijesh Kumari Village Garhi Guldhar, Gzb	10.01.1959	Extra Clerk CJM, Gzb 31.01.2004	Suits Clerk, XI ADJ, Gzb (08.07.2014)	01.11.1993	06.06.2001	B.A.	(L.J.U. NO. 20394)
51	Sri Mukesh Kumar-II Village & Post Malagarh Bulandshahr	15.05.1969	Extra Clerk ACJM-4 31.01.2004	Ahalmad, J.M., Ghaziabad (12.09.2008) Dept. Reader, JM (08.07.2017)	22.12.1993/ 02.01.1995	06.06.2001	Intermediate	(L.J.U. NO. 21181)
52	Sri Jeevan Kumar Singh, Vill. Chakdhiha, Bharat Ganj Allahabad.	12.12.1973	Candidate	Ahalmad, ACJM- I (23.07.2014) Dept. Reader, ACJM- I (06.03.2018)	15.03.1996	29.06.2002	Intermediate	(L.J.U. NO. 23197)
53	Sri Lokesh Kumar 5, Pran Garhi, Ghaziabad	19.12.1970	Candidate	Appeal Clerk, DJ Court (04.10.2017)	21.12.1993/ 02.01.1995	01.11.2003	Intermediate	(L.J.U. NO. 22090)
54	Sri Ram Kumar-III V & P Daula, Meerut	05.05.1970	Candidate	Reader, Civil Judge (SD) (19.02.2018)	01.01.1990 (IV) / 30.11.1996 (III)	01.11.2003	High School	(L.J.U. NO. 22352)
55	Sri Shobhnath H.No. 53, Shatabdi Puram, Gzb	01.01.1961	Candidate	Ahalmad-II, ACJM- 3 (04.10.2017)	01.04.1985 (IV) / 06.12.1996 (III)	01.11.2003	High School	(L.J.U. NO. 21556)

56	Sri Devendra Kumar Tyagi Village Dundahera, Gzb	15.07.1967	Candidate	Dy-R. K. (Civil) (20.09.2018)	18.06.1990 (IV)/ 07.12.1996 (III)	01.11.2003	B.A.	(L.J.U. NO. 22093)
57	Sri Satish Kumar (Malik) Village Nizampur, P.O. Modinagar, Ghaziabad	08.03.1965	Candidate	Suits Clerk, ADJ- 13, Dept. A.R.K (CrI.) (31.10.2018)	19.10.1985 (IV)/ 01.01.1998 (III)	01.11.2003	Intermediate	(L.J.U. NO. 22353)
58	Sri Rajeev Gupta II-A-155, Nehru Nagar, Ghaziabad	12.09.1975	Candidate	Asstt. Nazir, ACJ(JD)-1, Gzb (03.10.2015)	10.12.1997	01.11.2003	Intermediate	Appointed under dying in harness rule 8, sub-rule 3 in place of his father Sri Budh Prakash Gupta (L.J.U. NO. 23199)
59	Sri Neeraj Sharma F-9, Friends Appt. Plot No.-49, Patpad Ganj, Delhi	04.06.1971	Candidate	ARK (17.10.2012)	28.11.1999	01.12.2004	B.A.	Transferred from Bulandshahr Judgeship on 17.07.2000 (L.J.U. NO. 23195)
60	Smt. Prabha Verma E-340, Sector-23, Rajnagar, Ghaziabad	11.02.1977	Candidate	Suits Clerk, Family Court. (21.11.2015)	02.04.1998	05.04.2007	Intermediate	Transferred from Mathura Judgeship on 02.04.1999. (L.J.U. NO. 21960)
61	Sri Mahendra Singh- II Vill. Udeypuri, Ramnagar, Nainital (Uttarakhand)	05.07.1969	Candidate	Misc. Clerk, D.J Court (04.10.2017)	04.06.2001	29.10.2007	M.A.	(L.J.U. NO. 24903)
62	Sri Satish Chand Vill. Hardpur, Post Tochhigarh District- Hathras	10.02.1968	Candidate	Ahalmad- I ACJM-5 (18.02.2017)	04.06.2001	17.12.2007	B.A.	(L.J.U. NO. 25074)
63	Sri Anil Kumar Verma C/o Jai Prakash Bhattey Wala Parikshit Garh, Meerut	06.11.1974	Candidate	Appel/ Misc. Clerk, CBI, Court No. 01 (03.10.2015)	04.06.2001	30.04.2008	B.Sc.	(L.J.U. NO. 26691)
64	Sri Ajay Kumar 26, New Anand Vihar, Gzb	22.11.1966	Candidate	Appeal/Misc. Clerk, ACJ (SD) - III (01.02.2013) Dep. M/R, ACJ (SD) - III (19.02.2018)	06.06.2001	29.10.10	M.A., LL.B.	(L.J.U. NO. 23991)
65	Sri Nitin Prakash Saxena 9-A, Pragati Nagar, Bareilly	09.10.1973	Candidate	Session Clerk (06.08.2015)	06.06.2001	29.10.10	M.A.	(L.J.U. NO. 23992)

66	Sri Suresh Chand 147, Moh. Pathak, Jahangirabad, Bulandshahr	10.08.1975	Candidate	Suits Clerk, ACJ(SD)- II, Dept. Computer Section (13.05.2015)	13.06.2001	29.10.10	M.Sc.	(L.J.U. No. 26753)
67	Sri Chandra Bhushan Giri 535, Devi Pura-I District Bulandshahr	05.09.1975	Candidate	Suits Clerk, ADJ- 10 (19.02.2018) Dep-R.K, Criminal (20.09.2018)	06.06.2001	17.04.2015	B.A.	(L.J.U. NO. 24679)
68	Sri Sudesh Kumar 153-A, Mata Colony, Sec-12, Vijaynagar, Gzb	01.08.1976	Candidate	Ahalmad, ACJM-IV, Gzb (21.11.2015)	04.06.2001	29.10.10	M.A.	(L.J.U. NO. 25081)
69	Sri Devendra Singh Bhati Village & Post Budheda District Baghpat	15.08.1977	Candidate	Ahalmad-II ACJM-II, (21.11.2015)	11.06.2001	29.10.10	B.A.	(L.J.U. NO. 24673)
70	Smt. Mala, 226/7 Chandpur Road, Bulandshahr	30.12.1978	Candidate	Suits Clerk- ACJ(JD)- II, (22.05.2013) Dept. Reader ACJ(JD)- II (10.01.2017)	04.06.2001	01.06.2013	B.A.	(L.J.U. NO. 26663)
71	Sri Mahmood Ali, Chhatta Bazar,Dhaulana, Ghaziabad.	15.07.1964	Candidate	Misc. Clerk, Civil Judge (SD) (17.10.2015) Dept. M/R, ACJ (SD)- 6	20.03.1989 (IV) / 18.07.2000 (III)	17.04.2015	Intermediate	(L.J.U. NO. 25070)
72	Sri Amit Kumar Teotia Vill. Kadeya-Lakhpat Singh Post Pilkhuwa, Ghaziabad	14.04.1978	Candidate	Reader, Civil Judge (JD) (15.04.2015)	08.06.2001	01.06.2013	B.Sc., B.A.	(L.J.U. NO. 24677)
73	Sri Amit Kr. Khare Mamepur P-Rajpura, Meerut	26.12.1977	Candidate	Ahalmad- II, JM Detp. ACJM(Rly)(12.09.200 8)	01.06.2001	17.04.2015	B.A.	(L.J.U. NO. 23994)
74	Sri Jagdish Kumar 198, Nasirpur, Ghaziabad.	01.09.1967	Candidate	Suits Clerk , ADJ- III (19.02.2018)	28.11.1989 (IV) / 18.07.2000 (III)	01.06.2013	Intermediate	(L.J.U. NO. 25069)
75	Sri Gyan Singh L-21/IA Jai Prakash Nagar, West Gonda, Gali No.5, Delhi	05.06.1976	Candidate	Suits Clerk , ADJ- XV (10.12.2012)	06.06.2001	17.04.2015	B.A.	(L.J.U. NO. 24675)
76	Sri Veenu Chaudhary 27-A Ramnath Colony	01.07.1969	Candidate	Appeal/ Misc. Clerk , ADJ- 14	06.06.2001	01.06.2013	M.A.	(L.J.U. NO. 26690)

	Civil Lines, Rampur			Dept. Reader, CJ (SD)/ FTC (26.04.2018)				
77	Sri Santosh Kr. Yadav Village Misra Wali, Post Pipra Randhar, Deoria	30.10.1979	Candidate	Appeal/ Misc. Clerk, Spl. Judge Anticorr. (04.07.2015)	06.06.2001	01.06.2013	B.Com.	(L.J.U. NO. 23989)
78	Sri Lalit Narayan 241/7, Walia Sadan, Shiv Lok Puri, Kankerhera, Meerut	11.01.1976	Candidate	Suits Clerk, ACJ(SD)- V (04.07.2015) Dept. Family Court (15.09.2017)	04.06.2001	01.06.2013	M.A.	(L.J.U. NO. 26755)
79	Sri Kiran Pal Singh Vill. Jahangirpur, Post Faridnagar, Ghaziabad	01.07.1962	Candidate	Suits Clerk- ADJ- VI (08.07.2014)	01.12.1982 (IV) / 18.07.2000 (III)	01.06.2013	High School	(L.J.U. NO. 23198)
80	Smt. Sushma Nikash 32, Moh. Kanshi Ram, Near Main G.T. Road, Khatauli	19.03.1981	Candidate	Librarian (01.01.2018)	07.06.2001	27.10.2016	Intermediate	(L.J.U. NO. 26724)
81	Smt. Neeru Pal 97/3, Peeley Quarters Lohia Nagar, Ghaziabad	10.09.1981	Candidate	Suits Clerk, JSCC (21.11.2015)	06.06.2001	01.06.2013 / 01.03.2014	B.Sc.	Adjusted in lieu of retirement of Sh. Padam Singh Mehra on 28.02.2014, vide D.J. Order No. 794/14 dt 11.12.2014. (L.J.U. NO. 26662)
82	Sri Bheem Singh-I Village Balahpura, Gzb	10.02.1959	Candidate	Reader- ACJ (SD) VII (22.02.2016)	01.08.1977 (IV) / 18.07.2000 (III)	01.06.2013 / 01.10.2014	High School	Adjusted in lieu of dismissal of Sh. Bhopal Singh on 01.10.2014, vide D.J. Order No. 794/14 dt 11.12.2014. (L.J.U. NO. 25080)
83	Sri Prakash Veer Chahar III-B-83/C, Nehru Nagar, Gzb	22.06.1976	Candidate	Misc. Clerk, CJ (JD), (17.10.2015) Dept. Reader ACJ (SD)- 2 (30.10.2015)	24.11.1999	01.06.2013 / 01.10.2014	B.Sc.	Adjusted in lieu of dismissal of Sh. Aarif Hussain on 01.10.2014, vide D.J. Order No. 794/14 dt 11.12.2014. Transferred from Bulandshahr Judgeship on 03.05.2002 (L.J.U. NO. 23039)
84	Sri Nand Kishore Vill. Tanda, Post Sakauti, Meerut	10.07.1974	Candidate	Suits Clerk, CJ (SD) (01.06.2017)	04.06.2001	01.06.2013/ 27.11.2014	B.A., LL.B.	Adjusted in lieu of promotion of Sh. Vijay Pal on 27.11.2014, vide D.J. Order No. 794/14 dt 11.12.2014. Transferred from Sonbhadra Judgeship on 20.12.2002 (L.J.U. NO. 24905)
85	Sri Arvind Kumar B-6, Lohiya Nagar, Ghaziabad.	05.06.1967	Candidate	Suits Clerk, ADJ- IX (22.08.2015) Dept. Reader	30.03.1998	01.06.2013/ 27.11.2014	B.A., LL.B.	Adjusted in lieu of promotion of Sh. Yamuna Shankar Pandey on 27.11.2014, vide D.J. Order No. 794/14 dt 11.12.2014.

				ADJ- 7 (30.01.2018)				Transferred from Aligarh Judgeship on 03.01.2003
86	Sri Suresh Pal Singh Vill. & Post Razapur, Ghaziabad.	06.03.1971	Candidate	Ahalmad- I, ACJM- III (22.05.2013) Dept. Reader ACJM- III (03.07.2017)	02.03.1998	01.06.2013/ 27.11.2014	B.A., B.Ed.	Adjusted in lieu of promotion of Sh. Yogesh Kumar on 27.11.2014, vide D.J. Order No. 794/14 dt 11.12.2014. Transferred from Muzaffar Nagar Judgeship on 07.02.2003 (L.J.U. NO. 21756)
87	Sri Tarun Kumar Moh. Gurunanak Pura, Gali No.4, Modinagar	10.06.1980	Candidate	Ahalmad, ACJM- 8 Dept. Reader ACJM- 8 (11.07.2017)	07.07.2003	01.06.2013/ 27.11.2014	B.A.	Adjusted in lieu of promotion of Sh. Chattar Pal Sharma on 27.11.2014, vide D.J. Order No. 794/14 dt 11.12.2014. Under dying-in-harness rule 8, subrule-3, in place of his father Sri Tej Pal Singh. (L.J.U. NO. 25066)
88	Sri Chander Veer Singh V- Kanahad, PS- Doghat, Baghpat	10.10.1963	Candidate	Suit Clerk, C.J.(JD) Gzb (04.09.2013)	15.06.1990 (IV) / 16.01.2003 (III)	01.06.2013/ 27.11.2014	High School	Adjusted in lieu of promotion of Sh. Mahendra Singh- I on 27.11.2014, vide D.J. Order No. 794/14 dt 11.12.2014. (L.J.U. NO. 26689)
89	Sri Bheem Singh Yadav-II Shahpur Bamheta, Ghaziabad.	07.08.1965	Candidate	Session Clerk ADJ- 14 (01.06.2014) Dept. Copying.	01.05.1989 (IV) / 16.07.2003 (III)	01.06.2013/ 27.11.2014	High School	Adjusted in lieu of promotion of Sh. Vinod Kumar Saxena on 27.11.2014, vide D.J. Order No. 794/14 dt 11.12.2014. (L.J.U. NO. 25072)
90	Sri Harvir Singh 536, Bhatia Potteries, Daulatpura, Gzb.	15.06.1967	Candidate	Suits Clerk, ADJ- 4 (05.01.2018)	13.01.1988 (IV) / 16.07.2003 (III)	01.06.2013/ 27.11.2014	High School	Adjusted in lieu of promotion of Sh. Surendra Kumar Sharma on 27.11.2014, vide D.J. Order No. 794/14 dt 11.12.2014. (L.J.U. NO. 25068)
91	Sri Heera Lal Sharma, Vill- Tumrail, Teh. Hapur, Distt. Ghaziabad	03.03.1961	Candidate	Clerk, ACJ (JD)-III (17.09.2014) Dept. M/R, ACJ (SD)- 5 (24.03.2017)	12.09.1990 (IV) / 16.07.2003 (III)	01.06.2013/ 27.11.2014	Intermediate (Madhyama)	Adjusted in lieu of promotion of Sh. Bijendra Kumar on 27.11.2014, vide D.J. Order No. 794/14 dt 11.12.2014. (L.J.U. NO. 26395)
92	Sri Surendra Singh S/o Sri Fateh Singh, R/o C-205, Shastri Nagar, Ghaziabad.	19.10.1971	Candidate	Suits Clerk, ACJ (SD)-IV Dept. in FTC- I (08.01.2015)	16.11.2004	16.01.2009	B.Com.	Transferred from Farrukhabad on 16.04.2011 Judgeship vide Hon'ble Court's Letter No. 5979/5A/Admin(D)Sec. Dated: 05.04.2011 on 16.04.2011
93	Sri Ankit Kumar Vishnoi, 309, Kailash Nagar, Ghaziabad.	18.01.1985	Candidate	Ahalmad, CJM (03.10.2015)	15.06.2005	17.04.2015	Intermediate	Under dying in harness rule 8, subrule 3, in place of his father Late Sri Narendra Kumar Vishnoi.
94	Smt. Manju Sharma, C-68, Suraj Mal Vihar, Delhi-92	15.11.1968	Candidate	Ex. Clerk, ACJ (JD)- 1 (17.04.2015) Dept. Ahalmad Spl. JM (CBI), Gzb (15.12.2007)	15.12.2007	17.04.2015	M.A., LL.B.	Under dying in harness rule 8, sub rule 3, in place of her husband Late Sri Sanjay Sharma.

95	Smt. Sandhya Sharma w/o Sri Aayendra Kumar Sharma R/o N-21, Mahendra Enclave Shastri Nagar, Ghaziabad.	07.08.1976	Candidate	Ahalmad-I, ACJM- VI (03.10.2015)	02.03.2000	17.04.2015	BA	Transferred from Hamirpur Judgeship on 01.08.2013 vide Hon'ble Court's Letter No. 9489/46-A/Admin.(D) Section, Dated: 17 July 2013.
96	Sri Sanjay Varoon S/o Sri Sukh Pal Singh R/o Bangarpur, Post- Bilaspur, District- GautamBudh Nagar	30.04.1979	Candidate	Reader, A.C.J (Jr. Div.). Court No. 02 (10.02.2016) Dept. M/R- ADJ- 4 (12.04.2016)	14.10.1999/ 10.02.2016	24.04.2000	Intermediate	Transferred from Baghpat Judgeship on 10.02.2016 vide Hon'ble Court's Letter No. 1098/Admin.(D) Section, Dated: 19/01/ 2016. (L.J.U. No. 24156)
97	Sri Rohit Saxena S/o Late Sh. Pralhad Kr. Saxena, R/o 97, Vivekanand Nagar, Ghaziabad.	26.12.1986	Candidate	Execution Clerk, JSSC (01-11-18) Dep. Admin. Office	06.08.2012	01.11.2018	B.Com.	Appointed under the provisions of Uttar Pradesh Recruitment of Dependents of Government Servants Dying in Harness Rules, 1974.
98	Sri Gaurav Saini, S/o Late Madan Gopal Saini 617, Brahmpuri, Meerut.	16.09.1994	Candidate	Insolvency Clerk, JSSC (01-11-18) Dept. Computer Section	23.02.2013	01.11.2018	Intermediate	Appointed under the provisions of Uttar Pradesh Recruitment of Dependents of Government Servants Dying in Harness Rules, 1974.

(GRADE OF Rs. 5200-20200) (Pay Band – Rs. 2000)

99	Sri Pramod Kr. Daksh 60561, Race Course Colony, Bulandshahr.	01.07.1962	Candidate	Criminal Copyist (29.09.2016) Dept. Record Room (29.09.2016)	13.08.1985/ 31.08.2002		Intermediate	Regular from ad-hoc vide D.J.'s order dated 31.08.2002 in view of C.L. No. 18/VII-b- 104/Admin (d) dated 08.05.2002. (L.J.U. NO. 26007)
100	Sri Raman Tyagi, Vill & Post Morta, Ghaziabad.	27.10.1985	Candidate	Copyist- ADJ 3 (07.09.2013) Dept. Clerk, Spl. JM Court No. 01	03.12.2007		B.A.	Appointed under the provisions of Uttar Pradesh Recruitment of Dependents of Government Servants Dying in Harness Rules, 1974.
101	Sri Prasoon Kishore S/o Sh. Nand Kishore R/o 21- Lohiya Enclave, Chak Harihar Van, Chat Naag Road, Jhunsi, Tehsil- Phoolpur, Allahabad.	07.08.1992	Candidate	Copyist, ACJ (SD), Court No. 02 Dept. Bill Section (21.11.2015)	24.09.2015		Post- Graduate (M.A.)	
102	Sri Amit Kumar S/o Gopi Shyam Mishra R/o Village- Jathi, Post- Mohiuddinpur, District- Kaushambi.	01.07.1992	Candidate	Junior Assistant, C.B.I. Court No. 03 Dept. Copying (20.04.2016)	26.09.2015		Graduate (B.A.)	

103	Sri Neetu S/o Pratap Kumar R/o C-1/45, Aman Vihar, Kirari Suleman Nagar, Delhi	02.02.1987	Candidate	Criminal Copyist, Dept. Clerk, ADJ- 2 (09.05.2017)	13.10.2015		Graduate (B.A.)	
104	Sri Lalit Kumar Chauhan S/o Sh. Yashpal Singh R/o Village-Kamalपुरi Khalsa, P.O-Thakurdwara, Mordabad	11.11.1993	Candidate	IIrd Clerk (20.03.2017)	23.09.2015		B.Tech	
105	Sri. Rahul S/o Sri Ram Chandra Pal R/o- GE-92, Trivenipuram, Jhansi, Allahabad	26.10.1983	Candidate	Copyist, A.D.J. Court No. 13 Dept. Clerk, CBI – 3 (22.09.2017)	22.09.2015		B.Sc (I.T.)	
106	Sri Mohd. Mumtaz Ahmad S/o Sri Mohd. Murtuza Hussain R/o Village- Padri Khaliyari, Post-Raypur, Block- Nagwa, Sonbhadra.	23.10.1992	Candidate	Copyist, ACJ (JD), Court No. 01 Dept. Computer Section (29.09.2015)	28.09.2015		B.Sc	
107	Sri Mayank Verma S/o Sri Vijay Pal Verma R/o – 2 BY6, PWD Quarter, Maliwara, Ghaziabad	18.09.1988	Candidate	Billungal Typist, D.J. Court/ Admin. Office	24.09.2015		MCA	
108	Sh. Sandeep Kumar Pal S/o Sri Krishan Kumar Pal R/o C-133, G.T.B. Nagar, Kareli, Allahabad	03.06.1986	Candidate	Assistant Account Clerk, Dept. Bill Section (26.09.2015)	22.09.2015		MBA	
109	Sri Monu Sharma S/o Sri Sunil Sharma R/o Village & Post Atrara, District- Meerut	01.01.1992	Candidate	Copyist, ACJ (SD), Court No. 03 Dept Clerk ADJ – 9 (30.01.2018)	24.09.2015		Intermediate	
110	Sri Prateek Srivastava S/o Sri Surendra Nath Srivastava R/o 2/21, Vikas Khand, Gomti Nagar, Lucknow	01.01.1975	Candidate	Ahalmad, Special Judge C.B.I, Court No.01, Ghaziabad Dept. CJ (JD)/ FTC (30.06.2018)	23.09.2015		Graduate (B.A.)	
111	Sri Monu Verma S/o Sri Jayanti Prasad Verma R/o- C/o-Sri Amar Singh, Ex-Member, 110-Kothiyat, Kala Aam Road, Bulandshahar	20.03.1985	Candidate	Criminal Copyist Dep Clerk, ACJ (SD) 1 (22.08.2017)	09.10.2015		B.Sc	
112	Sri Sanjay Kumar- I S/o Sri Ram Murat Maurya R/o Trisundi, Piparpur, Amethi	05.07.1988	Candidate	Copyist, ACJ (SD), Court No. 04 Dept. Clerk, Spl Judge Sc/St Act	24.09.2015		Graduate (B.A.)	

				(26.09.2015)				
113	Sri Arun Kumar S/o Sri Laxman Swaroop R/o Village-Surkhuroo, Post- Chandauk, District- Bulandshahar	10.08.1990	Candidate	Misc. Clerk, A.D.J. Court No. 15, Ghaziabad Dept. Bill Section (04.11.2016)	22.09.2015		B.Sc	
114	Ms. Priya Singh D/o Sri Lallan Singh R/o 751/B Loco Colony, Civil Lines, Allahabad	04.10.1990	Candidate	Copyist, District Judge Dep. Copying Section (04.04.2018)	06.10.2015		Graduate (B.A.)	
115	Smt. Khanjan Garg W/o Sri Amit Kumar Garg R/o H-6, Krishan Garden, Near Govindpuram, Ghaziabad	23.09.1977	Candidate	Copyist, CBI, Court No. 02 Dept. Clerk, ADJ-12 (09.05.2017)	26.09.2015		B.Tech	
116	Sri Manoj Kumar S/o Sri Vijay Pal Singh R/o -67, Street No. 3, Opp. Tyagi Dairy. Ghookna More, Meerut Road, Ghaziabad.	10.07.1982	Candidate	Criminal Copyist Dept. Clerk, ACJM- 8 (18.02.2017)	30.09.2015		Graduate (B.Com)	
117	Sri Govind Singh S/o Sri Ombir Singh R/o 173, Sahkari Nagar, Chiranjiv Vihar, Ghaziabad	11.10.1986	Candidate	Extra Clerk, A.D.J. Court No. 07, Ghaziabad Dept. Clerk, DJ Court (26.09.2015)	22.09.2015		B. Tech	
118	Sri Sonveer S/o Sri Jaipal Singh R/o 178, Mohall Dabariya, Near Dr. Ambedkar Chowk, Pilukhwa, Hapur	19.06.1987	Candidate	Ahalmad, C.B.I, Court No.02, Ghaziabad (23.09.2015)	23.09.2015		Graduate (B.Com)	
119	Sri Vineet Kumar S/o Kiranpal Singh R/o House No. 454, Village- Duhai, Post- Duhai, Ghaziabad	27.06.1984	Candidate	Copyist, A.D.J. Court No. 07, Ghaziabad Dept. Admin Office (22.09.2017)	22.09.2015		M.A.	
120	Sri Devraj Singh S/o Sri Maharaj Singh R/o House No. 337, Village- Prangarh, Tehsil- Sikandrabad, Bulandshahar	15.11.1987	Candidate	Copyist, Spl. Judge CBI (A.C.), Dept. Assis. Clerk, FTC- II (03.10.2018)	22.09.2015		M.B.A.	
121	Sri Devendra Kumar S/o Sri Ramveer Singh R/o Village Kazipur, Post- Makhdoompur, Tehsil- Amroha, District-	20.06.1986	Candidate	Copyist, ACJ(SD) Court No. 05, Ghaziabad Dept. Clerk, Addl.	24.09.2015		Graduate (B.A.)	

	Amroha			Court No. 1 (10.11.2016)				
122	Sri Sanjay Singh Patel S/o Vidhinarayan Singh Patel R/o Village- Mehrajgir, Post- Hata, Tehsil- Korav, Allahabad	02.01.1994	Candidate	Jr. Assistant C.B.I. Court No. 03, Ghaziabad Dept. ACJM- 8 (02.11.2017)	23.09.2015		Graduate (B.Sc)	
123	Sri Satish kumar S/o Sri Nand Kishore R/o Village- Sahijan Kala Post- Sahijan Kala, Sonebhadra	15.07.1990	Candidate	Copyist, ACJ(SD) Court No. 06, Ghaziabad Dept. Clerk CJ (SD)/ FTC (30.07.2016)	24.09.2015		Intermediate	
124	Sri Vivek Kumar Yadav S/o Sri Ram Bhajan Yadav R/o 170 A, Katka, Jhansi, Allahabad	27.05.1983	Candidate	Copyist, Family Court, Ghaziabad	23.09.2015		Graduate (B.A.)	
125	Ms. Sadhna Chandel D/o Phool Singh R/o- 18 BS, S.A.F. Near Balaji Dhaam Mandir, A.B. Road, Shivpuri, Madhya Pradesh	13.04.1990	Candidate	Ahalmad, Special Judge, C.B.I, Ghaziabad Dept Clerk. ACJ (JD)- II (24.02.2018)	05.10.2015		M.C.A.	
126	Sri Lakhan Lal Patel S/o Sri Panna Lal R/o Village- Takkukapura Daduli, Post- Harisenganj, Soram, Allahabad	03.12.1983	Candidate	Copyist, ACJ(SD) Court No. 07, Ghaziabad Dept. Clerk, ACJ (SD)- IV (14.05.2018)	24.09.2015		Graduate (B.A.)	
127	Sri Neetesh verma S/o Ram Nayan Verma R/o Village- Pakri Dulla Pur, Post- Bala Paikauli, Tehsil Bhiti, District Ambedkar Nagar	07.10.1989	Candidate	Copyist, ACJ(JD) Court No. 03, Ghaziabad Dept. Clerk, JM (30.03.2017)	30.09.2015		Graduate (B.A.)	
128	Sri Manish Kumar Yadav S/o Sri Krishna Prasad Yadav R/o 551 J/87- A, Ram Prasad Khera, Alambagh, Lucknow	26.08.1985	Candidate	Jr. Assistant, FTC Court No. 02, Ghaziabad Dept. Clerk,	23.09.2015		Graduate (B.C.A.)	

				ADJ- VI (20.09.2018)				
129	Ms. Bani Ghosh D/o Sri Anil Kumar Ghosh R/o- Kajitola, Golaghat, Post- Satti Masjid, Ghazipur	05.03.1992	Candidate	Copyist, CJ(JD), Ghaziabad Dept. Computer Section (29.09.2015)	28.09.2015		Graduate (BSc.)	
130	Sri. Dinesh Kumar S/o Sri Kamta Prasad R/o village- Naya Chandra, Post- Saraiyan, Majara Gadhikalan, Chitrakoot	02.07.1988	Candidate	Copyist, ACJ(JD) Court No. 02, Ghaziabad Dept. ADJ- 1 (01.05.2018)	28.09.2015		Graduate (B.A.)	
131	Sri. Vikas Gupta S/o Sri. Shiv Kumar Gupta R/o 410/46/1, Nai Bara Chowk, Near kakkar Park, Lucknow	11.01.1991	Candidate	Copyist, J.S.C.C. Ghaziabad Dep Clerk, ACJ (JD) 2 (06.12.2018)	23.09.2015		M.Com	
132	Sri. Sanjeev Kumar Sagar S/o Sri. Jagdish Prasad Sagar R/o Village- Nagla Jau, Post-Majra Targawan, District- Etah	13.08.1984	Candidate	Copyist, ACJ(JD) Court No. 01, Ghaziabad Dept. Clerk ACJ (SD)- III (24.02.2018)	23.09.2015		MCA	
133	Sri. Nagendra Kumar S/o Sri. Tej Pal Singh R/o Village & Post- Hasayan, District Hathras.	01.02.1985	Candidate	Copyist, CJ(JD), Ghaziabad Dep Clerk, ACJ (SD) 7 (06.12.2017)	24.09.2015		B.Tech.	
134	Sri. Sanjay Kumar II S/o Sri. Ant Ram R/o H.N. 20 Vivekanand Nagar, Ghaziabad	15.07.1985	Candidate	Ahalmad, C.B.I Anti. Currrp., Ghaziabad Dept. Clerk, DJ Court (15.09.2017)	22.09.2015		B.A.	
135	Sri Manoj Kumar, S/o Late Sri Jai Kumar, R/o Village- Zafrabad, Loni, Ghaziaba	10.10.1989	Candidate	Extra Clerk, A.C.J.M Court No. 02, Ghaziabad Dep Clerk ACJ (SD) 2 (01.05.2018)	18.02.2016		Intermediate	Appointed under the provisions of Uttar Pradesh Recruitment of Dependents of Government Servants Dying in Harness Rules, 1974.
136	Sri Amit Kumar, S/o Sri Rajkishore Pal, R/o H.No. 190/04, Gaushala Nadi Road, Muzaffarnagar	22.08.1990	Candidate	Criminal Copyist (25.03.2016) Dep- Suits Clerk ACJ (JD)- III	25.03.2016		Graduate	

				(04.04.2018)				
137	Sri Abhishek Pandey, S/o Sri Sri Raman Pandey, R/o 138- A, Balrampur House, Allahabad	30.06.1982	Candidate	Criminal Copyist (30.04.2016) Dep- Suits Clerk ADJ- 13 (21.02.2018)	30.04.2016		Post- Graduate	
138	Km. Apexsha Sharma, D/o Late Sri Krishan Pal Sharma, R/o 18, Vivekanad Nagar, Ghaziabad	23.06.1995	Candidate	Copyist, ADJ- 10 Dept. Clerk, Special JM- II (27.02.2018)	04.07.2017		Intermediate/ B.Tech	Appointed under the provisions of Uttar Pradesh Recruitment of Dependents of Government Servants Dying in Harness Rules, 1974.
139	Sri Rajan Kumar, S/o Late Sri Ajay Kumar, R/o F-43, Sec- 23, Sanjay Nagar, Ghaziabad	11.02.1996	Candidate	Copyist- ADJ- 15 Dep. Coping Section (24.09.2018)	24.09.2018		Intermediate	Appointed under the provisions of Uttar Pradesh Recruitment of Dependents of Government Servants Dying in Harness Rules, 1974.

Sd/
(Bills Clerk)
Civil Court, Ghaziabad

Sd/
(Administrative Clerk)
Civil Court, Ghaziabad

Sd/
(Administrative Officer)
Civil Court, Ghaziabad

Sd/
(Chief Administrative Officer)
Civil Court, Ghaziabad

Sd/
O/c Administration,
District Court,
Ghaziabad.

Sd/
District Judge,
Ghaziabad.

GRADATION LIST OF CLASS III EMPLOYEES FOR THE YEAR 2019 POSTED AGAINST THE SANCTIONED STRENGTH OF FTC/ ADJ(T)/ EXCADRE COURTS as on 01.01.2019 on AD-HOC BASIS

(GRADE OF Rs. 5200-20200) (Pay Band – Rs. 2000)

SL. NO.	Name and address of the Official	Date of birth	Permanent post held by the Official	Acting appointment, if any	Date of entering in service	Date of promotion	Qualification of the official	Remarks
1	Sri Nirmal Kumar S/o Sri Digamber Singh, R/o-II/89 Judges Compound, Agra	02.05.1982	Copyist of ADJ- 14 (18.09.2013)	Clerk, ACJ (SD) 5 (19.07.2017)	01.10.2002/ 23.06.2006	---	Intermediate	Appointed as ah-hoc basis at Agra Judgeship and transferred form Agra to Ghaziabad on 23.06.2006
2	Sri Sandeep Kumar S/O Sri Amar Singh R/o Village & Post Noorpur, PS Muradnagar, District Ghaziabad.	09.10.1982	Copyist of ADJ- 11 (18.09.2013)	Suits Clerk, ADJ, Court No. 07 (01.08.2013)	01.10.2002/ 23.06.2006	---	B.Sc.	Appointed as ah-hoc basis at Agra Judgeship and transferred form Agra to Ghaziabad on 23.06.2006
3	Sri Ankush Sharma S/o Sri Ram Charan Sharma, R/o Mandi Jawahar Ganj, Shamli, District Muzaffarnagar.	15.06.1977	Copyist of ADJ- 13 (18.09.2013)	Clerk, ADJ- VIII (08.01.2016)	03.07.2003	---	B.A.	
4	Sri Abhishek Srivastava S/o Sri Ashok Srivastava R/o 190, F Block, Nand Gram, Ghaziabad.	04.06.1976	Copyist of ADJ- 09 (18.09.2013)	M/R, ACJ (SD) Court No. 04 (14.05.2018)	15.07.2003	---	Intermediate	
5	Sri Ajeet Pratap Singh S/o Sri Gauri Shankar Singh, R/o 2-1/10710, New Shivpuri, Hapur District Ghaziabad.	14.08.1983	Copyist of ADJ- 12 (18.09.2013)	Assis. Clerk, ADJ- 1 (10.11.2017)	01.07.2004	---	Intermediate	

6	Sri Chandra Shekhar Yadav S/o Ram Akbal Yadav, Vill- Safi Pur, PO Khatta Sarai, District Jaunpur.	25.02.1977	Copyist of ADJ- 02 (18.09.2013)	Clerk, FTC- II (31.07.2017)	26.07.2004	---	Intermediate	
7	Smt. Kum Kum Rani D/o Sri Jai Pal Singh, 484, Ambedkar Nagar, Ghookna, Gali No. 8, Ghaziabad.	07.09.1981	Copyist of ADJ- 15 (18.09.2013)	Clerk, Spl. Judge E.C Act (22.08.2017)	26.07.2004	---	B.A.	

Sd/
(Bills Clerk)
Civil Court, Ghaziabad

Sd/
(Administrative Clerk)
Civil Court, Ghaziabad

Sd/
(Administrative Officer)
Civil Court, Ghaziabad

Sd/
(Chief Administrative Officer)
Civil Court, Ghaziabad

Sd/
O/c Administration,
District Court,
Ghaziabad.

Sd/
District Judge,
Ghaziabad.

GRADATION LIST OF CLASS III EMPLOYEES FOR THE YEAR 2019 TRANSFERRED FROM VARIOUS JUDGESHIPS WHOSE VACANCY ARE RESERVED IN THEIR PARENT JUDGESHIP as on 01.01.2019

(GRADE OF Rs. 5200-20200) (Pay Band – Rs. 2800)

SL. NO.	Name and address of the Official	Date of birth	Permanent post held by the Official	Acting appointment, if any	Date of entering in service	Date of promotion	Qualification of the official	Remarks
1	Sri Omkar Singh-II S/o Sri Moolchand R/o Village Bheda Hedi, Muzzafarnagar.	01.08.1966	Candidate	Reader, J.M. Dept. Reader , DJ Court (21.01.2015)	30.08.1991/ 15.06.2013	24.09.2002		Adjusted in lieu of retirement of Sh. Ganga Ram on 31.07.2013, vide D.J. Order No. 794/14 dt 11.12.2014. Transferred from Bijnore on 15.06.2013 Judgeship on 15.06.2013 vide Hon'ble Court's Letter No. 8027/Ve-4/Admin.(D) Section, Dated: 05 June 2013. (L.J.U. No. 18849)
2	Sri Gaurav Pandey S/o Late. Sh. Satya Vrat Pandey, 689 Vijay Nagar Colony. At present H.No. 530 Sector 24, Chitragupt Colony , Etah.	01.07.1978	Candidate	Sessions Clerk, ADJ- 15 M/R, ACJM- IV (14.05.2018)	22.09.1999/ 22.06.2013	14.07.2009	B.Sc. (Bio.)	Adjusted in lieu of creation of CBI Court No. 3 on 04.09.2013, vide D.J. Order No. 794/14 dt 11.12.2014. Transferred from Kasganj (Kanshiram Nagar) Judgeship on 22.06.2013 vide Hon'ble Court's Letter No. 8027/Ve-4/Admin.(D) Section, Dated: 05 June 2013. (L.J.U. No. 26757)
3	Sri Praveen Singh S/o Sri Shobhnath R/o H.No. 53, Shatabdi Puram, Gzb	01.01.1983	Candidate	Ahalmad- I, ACJM-VII (31.03.2015)	23.09.2005/ 02.07.2013	30.05.2012		Adjusted in lieu of retirement of Sh. Dinesh Kumar Sharma- II on 31.10.2013, vide D.J. Order No. 794/14 dt 11.12.2014. Transferred from Baghpat Judgeship on 02.07.2013 vide Hon'ble Court's Letter No. 8027/Ve-4/Admin.(D) Section, Dated: 05 June 2013.

(GRADE OF Rs. 5200-20200) (Pay Band – Rs. 2000)

4	Sri Girish Chand Sharma, S/o Sri Ramveer Sharma R/o Vill.Kishanpur, Sikandrabad Distt. Bulandsahar.	01.05.1982	Candidate	Extra Clerk, ACJM- I (03.10.2015)	23.09.2005/ 11.06.2013		B.com/ L.L.B	Transferred from Unnao Judgeship on 11.06.2013 vide Hon'ble Court's Letter No. 8027/Ve- 4/Admin.(D) Section, Dated: 05 June 2013.
5	Smt. Monika, W/o Late Sri Nagendra Singh R/o J-3/12 Laxmi Nagar Delhi.	14.08.1982	Candidate	Copyist, ADJ-4, Dept. ACJ (JD) I (02.07.2013)	11.03.2005/ 02.07.2013		Intermediate	Transferred from Kasganj (Kanshiram Nagar) Judgeship on 02.07.2013 vide Hon'ble Court's Letter No. 8027/Ve-4/Admin.(D) Section, Dated: 05 June 2013.
6	Sri Sushil Kumar S/o Sri Sumer Singh R/o H.No. 454 Gali No. 8, Ghokna, Ghaziabad.	08.05.1981	Candidate	Copyist, ADJ-6 , Dept. Suits Clerk, ACJ (JD)- I (02.02.2018)	06.01.2004/ 29.07.2013		Intermediate	Transferred from Balrampur Judgeship on 29.07.2013 vide Hon'ble Court's Letter No. 8027/Ve-4/Admin.(D) Section, Dated: 05 June 2013.
7	Sri Rajesh Kumar Bhagat S/o Ram Avtar Singh R/o Vill. Sunnara, Distt. Bulandsahar.	05.11.1977	Candidate	Copyist, ADJ-8, Dept, Reader- Family Court (20.05.2016)	07.06.2004/ 14.08.2013		Intermediate	Transferred from Balrampur Judgeship on 14.08.2013 vide Hon'ble Court's Letter No. 8027/Ve-4/Admin.(D) Section, Dated: 05 June 2013

Sd/
(Bills Clerk)
Civil Court, Ghaziabad

Sd/
(Administrative Clerk)
Civil Court, Ghaziabad

Sd/
(Administrative Officer)
Civil Court, Ghaziabad

Sd/
(Chief Administrative Officer)
Civil Court, Ghaziabad

Sd/
O/c Administration,
District Court,
Ghaziabad.

Sd/
District Judge,
Ghaziabad.